

27.11.191
4
113

6.3.92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.D. Gorthi, Member.

Admit. Counter may be filed
within 2 weeks, Rejoinder within one
week thereafter. List for hearing
on 21-5-92 and connect with
C.O. No. 364/91

A.D.

V.C.

OR
No CA filed
S.D.A.
19/5

21.5.92.

Hon'ble Mr. Justice U.C. Srivastava - V.C.
Hon'ble Mr. Chayya - Member.

Learned counsel for the respondent
prays for two weeks time to file the reply.
Grant it if it be done within two weeks and
rejoinder, if any may be filed within one
week hereafter. List this case on 27.7.92
for admission/hearing.

A.D.

V.C.

OR
C.A. has been
filed but no R.A.
filed till today.
11/12

27.7.92

No filing of D.B. adjn
S-8-9

5.8.92

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

Rejoinder filed today.
List this case on 24.9.92 for final hearing.

A.M.

V.C.

O.D.

24.9.92

No filing of D.B. adjn
to 10-12-92

C.A. have
been filed

S.F.H.

9/12/92